

Central Administrative Tribunal
Principal Bench, New Delhi.

(D)

OA-426/99

New Delhi this the 13th day of July, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)

Prem Lal,
Daftari,
K-158, Kali Bari Marg,
New Delhi-1.

Applicant

(Present : None even on second call)

Versus

1. Union of India through
the Secretary,
M/o Urban Development,
Nirman Bhawan,
New Delhi.

2. The Director,
Directorate of Estate,
M/o Urban Development,
Nirman Bhawan,
New Delhi.

3. The Estate Officer,
Directorate of Estate,
M/o Urban Development,
Nirman Bhawan,
New Delhi.

.... Respondents

¶ through Sh. S.M. Arif, Advocate)

ORDER (ORAL)
Hon'ble Dr. A. Vedavalli, Member(J)

None appeared on behalf of the applicant today even on second call. It is seen that none was present on his behalf even on an earlier occasion, namely, 12.07.2000. In the circumstances, the O.A. is dismissed for default and non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

/vv/

MA 2091/2nd ref/alter
MA 2092/ confirmation
duly